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ITEM NO.2

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1) No(s).9018/2011

(From the judgement and order dated 12/10/2011 in SBCRA
No.726/2001, of The HIGH COURT OF RAJASTHAN AT JAIPUR)

MUKUT BIHARI & ANR. Petitioner(s)

VERSUS

STATE OF RAJASTHAN Respondent(s)

(With appln(s) for bail,suspension of sentence and office report)
(FOR FINAL DISPOSAL)

Date: 21/05/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN
HON'BLE MR. JUSTICE DIPAK MISRA
(VACATION BENCH)

For Petitioner(s) Ms. Shobha,Adv.
Mr. Raghav Pandey,Adv.
Mr/Ms. Faisal,Addv.

For Respondent(s) Mr. Kunal Verma,Adv.
Mr. Irshad Ahmad,Adv.

UPON hearing counsel the Court made the following
O R D E R

Heard in part.

List tomorrow i.e. the 22nd May, 2012 as
part heard.

(O.P. Sharma)
Court Master

(M.S. Negi)
Court Master